

15

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : CA/152/CAA/2017
PETITION NUMBER : CP/8/CAA/2018
NAME OF THE PETITIONER : SWAPS INDIA PVT LTD
NAME OF THE RESPONDENT(S) : MAVAV PACKAGING PVT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

K. MANIVANNAN
R. RENGARATHAN

AR FOR RD

A. G. S. SATHYANARAYANA

For Petitioner

(For AIC-MYLSAMY & ASSOCIATES)

ORDER

Counsel for petitioner present. Representative of Official Liquidator and representative of the Regional Director are present. Counsel for petitioner filed an affidavit stating that they have furnished copies of the written submissions to the auditor. Representative of RD prayed for time stating that the Joint Director could not attend the Tribunal due to pre-occupation. Time is enlarged at request. Put up on 15.02.2018.

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(S VIJAYARAGHAVAN)
Member(Technical)

-set-

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)